

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

Criminal Appeal No(s). 645/2017

ANIL KUMAR PANDEY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 01-07-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ashutosh Jha, AOR
Mr. N. Deepak, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that affidavit of publication filed on behalf of respondent No.2 by the learned counsel for appellant is defective. The learned counsel shall within a period of four weeks cure the defects whatever have been found in the said affidavit.

List again on 4.11.2019.

SURINDER S. RATHI
Registrar

MG